

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal.No.521/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th December 2017, 10.30 A.M

Name of the Company	Sundar Devi Parakh(Cherry Properties & Traders Pvt.Ltd)		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1

A. K. VADNESH
Adm.

PETITIONER

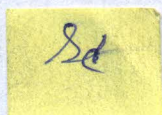


06/12/17

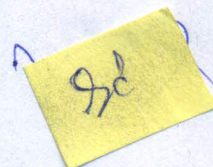
ORDER

Ld. Counsel for the appellant is present.

List on 08/02/2018.



(Jinan K.R.)
Member (J)



(V.P.Singh)
Member (J)